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PART I—Section 2

Government of India Notifications relating to Appointments, Promotions, etc.
(other than the Ministry of Defence)

PRIME MINISTER'S SECRETARIAT

New Delhi, the 14th January 1950

No. F. 21/409/49-PMG.—Dr. S. Trone, Officer on Special Duty in the Prime Minister's Secretariat, relinquished charge of his duties on the afternoon of the 31st December 1949.

K. RAMAKRISHNAN, Asstt. Private Secy.

MINISTRY OF LAW

New Delhi, the 14th January 1950

No. F. 38/49-I.T.A.T.—In exercise of the powers conferred by Section 5A of the Indian Income-tax Act, 1922 (XI of 1922), the Central Government has been pleased to appoint Mr. S. C. Manchanda to be a Judicial Member of the Income-tax Appellate Tribunal with effect from the forenoon of the 9th January 1950, *vice* Mr. B. C. Sankar Narayana.

K. V. K. SUNDARAM, Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 14th January 1950

No. 2/4/49-I-Public.—Sri S. Venkateswaran, I.C.S., is appointed Superintendent of Census Operations for Madras and Coorg, in addition to his duties as Provincial Elections Commissioner and ex-officio Additional Secretary to the Government of Madras, Public Department, with effect from the forenoon of the 3rd January 1950.

Shri J. I. Arputhanathan, B.A., B.L., is appointed Joint Superintendent of Census Operations, Madras and Coorg, with effect from the forenoon of the 3rd January 1950.

No. 2/4/49-II-Public.—Mr. J. B. Bowman, I.C.S., is appointed Superintendent of Census Operations for Bombay, Saurashtra and Cutch with effect from the forenoon of the 3rd January 1950.

No. 2/4/49-III-Public.—Maulavi Moinuddin Ahmad, P.C.S., is appointed Superintendent of Census Operations, Orissa, with effect from the afternoon of the 2nd January 1950.

FATEH SINGH, Dy. Secy.

New Delhi, the 14th January 1950

No. 22/8/49-Police I.—Mr. P. C. Dave, Assistant Backward Class Officer, Northern Circle, Ahmedabad in the Province of Bombay, has been appointed as Secretary of the Criminal Tribes Act Enquiry Committee, Ministry of Home Affairs, Government of India, with effect from the forenoon of the 22nd December 1949.

U. K. GHOSHAL, Dy. Secy.

New Delhi, the 16th January 1950

No. 12/3/49-Apptt.(Sp.)/Judl.—The Governor-General has been pleased to appoint the Hon'ble Mr. Justice Sudhi Ranjan Das, Chief Justice of the East Punjab High Court, to be a Judge of the Federal Court of India with effect from the date he assumes charge of his office.

No. 12/3/49-Apptt.(Sp.)/Judl.(1).—In exercise of the powers conferred by section 220 of the Government of India Act, 1935, as adapted by the India (Provisional Constitution) Order, 1947, the Governor-General is pleased to appoint the Hon'ble Mr. Justice Eric Weston, I.C.S., Puisne Judge of the Bombay High Court, to be the Chief Justice of the East Punjab High Court *vice* the Hon'ble Mr. Justice S. R. Das, appointed as Puisne Judge of the Federal Court.

E. C. GAYNOR, Dy. Secy.

New Delhi, the 17th January 1950

No. 61/1/49-Ests.—Mr. W. R. Puranik resumed charge of his office as Member, Federal Public Service Commission, on the 10th January 1950.

The un-expired portion of the leave granted to him in the Ministry of Home Affairs Notification No. 61/1/49-Ests., dated the 30th November 1949, is hereby cancelled.

B. D. TEWARI, Dy. Secy.

New Delhi, the 21st January 1950

No. 16/66/49-AIS.—Under the Emergency Recruitment Scheme, the following Provincial Police Service Officers of the East Punjab are appointed on probation to the Indian Police Service from the 1st October 1949:—

1. Shri Badri Nath
2. Shri Bhagwan Singh
3. Shri Sitaratu Dutt
4. Shri Gurcharan Singh
5. Shri Ajaib Singh
6. Shri Naurang Singh
7. Shri Radhika Narain
8. Shri Manohar Lal Nanda
9. Shri Dhanraj Sharma.

R. C. DUTT, Dy. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 11th January 1950

No. 31-1/49-E.III.—Mr. B. K. Massand relinquished charge of the post of First Secretary in the Office of the High Commissioner for India in Pakistan, Karachi, with effect from the afternoon of the 20th December 1949.

Mr. J. C. Kakar has been appointed as First Secretary *vice* Mr. B. K. Massand from the same date.

No. 36-8/49-E.III.—Mr. Asok Kumar Mitra has been appointed as Liaison Officer in the Office of the Deputy High Commissioner for India in Pakistan, Dacca, with effect from the forenoon of the 2nd December 1949.

New Delhi, the 13th January 1950

No. 17-FSP.—Shri P. N. Haksar, Deputy Secretary in the External Department, Office of the High Commissioner for India in the United Kingdom, London, has been appointed to the Indian Foreign Service on probation with effect from the forenoon of the 18th January 1949.

New Delhi, the 18th January 1950

No. 57/1/49-E.III.—Shri Raja Bahadur Birendra Bahadur Singh of Khairagarh, of the Indian Foreign Service, has been appointed as First Secretary in the Legation of India, Portugal, with effect from the 14th November 1949.

No. 57/1/49-E.III.—Shri P. A. Menon, I.C.S., assumed charge of the office of His Majesty's Envoy Extraordinary and Minister Plenipotentiary of India in Portugal, with effect from the 19th November 1949 at Lisbon.

P. N. KRISHNASWAMY, Dy. Secy.

New Delhi, the 17th January 1950

No. 18-EII.—On the termination of his appointment as Indian Trade Agent, Gartok, Mr. Lakshman Singh relinquished charge of the post on the afternoon of the 31st December 1949.

DEVI DIYAL, Dy. Secy.

New Delhi, the 12th January 1950

No. 16-E.II.—Mr. N. V. Agate, of the Indian Foreign Service, Private Secretary to the Head of the Indian Liaison Mission and Political Representative of India with S.C.A.P., Tokyo, was appointed Third Secretary in that Mission with effect from the afternoon of the 20th November 1949, to the forenoon of the 23rd December 1949.

M. K. NARAYANAN, Under Secy.

New Delhi, the 17th January 1950

No. 19-E(P).—Mr. H. E. Richardson, C.I.E., O.B.E., Indian Trade Agent, Gantse and Officer in Charge, Indian Mission, Lhasa, has been granted leave on average pay for 1 month 7 days with effect from the 1st December 1949.

No. 20-ADI.—Mr. A. T. G. Wilson of the Central Secretariat Service, Class II, a Superintendent in the Ministry of External Affairs, is granted leave on average pay for 2 months combined with leave on half average pay for 1 year and 8 months, preparatory to retirement, in extension of the leave granted to him in this Ministry's Notification No. 320-ADJ, dated the 5th September 1949.

J. S. MEHTA, Under Secy.

MINISTRY OF STATES

New Delhi, the 12/13th January 1950

No. 2-D.—Mr. S. R. Chaudhuri, I.P., Inspector General of Police, Delhi and Ajmer-Merwara is appointed as the Inspector General of Police for Himachal Pradesh in addition to his other duties with effect from December 1, 1949.

C. GANESAN, Dy. Secy.

New Delhi, the 11th January 1950

No. 1-S.—Mr. Hari Shanker Tewari, formerly Assistant Regional Commissioner, Vindhya Pradesh, assumed charge of the office of the Revenue Commissioner, Bhopal, with effect from the 5th December 1949 (forenoon).

N. N. IENGAR, Under Secy.

H. Q., M.A.-in-C., I.S.F.

New Delhi, the 13th January 1950

No. 583/420.—1. Lieut-Colonel G. Rajagopal Menon, State Forces Liaison Officer for Western India States relinquished the appointment of State Forces Liaison Officer for Western India States and his services replaced at the disposal of the Travancore Government with effect from the forenoon of 1st June 1949.

2. Major (A/Lieut-Colonel) Kunwar Guman Singh (IC-293), State Forces Liaison Officer for Southern India States relinquished the appointment of State Forces Liaison Officer for Southern India States on the afternoon of 20th November 1949, and proceeded on 28 days Annual War Leave with effect from 21st November 1949. His services were replaced at the disposal of Defence Services with effect from 19th December 1949.

M. S. HIMATSINHJI, Maj.-Genl.
Military Adviser-in-Chief,
Indian States Forces.

MINISTRY OF REHABILITATION

New Delhi, the 5/7th January 1950

No. 2-Admn(A)/77/49.—Shri Jugal Kishore Khanna, Deputy Secretary in the Constituent Assembly of India, has been appointed as Officer on Special Duty in the Ministry of Rehabilitation with effect from the forenoon of December 28, 1949, until further orders.

NAKUL SEN, Dy. Secy.

New Delhi, the 11th January 1950

No. RH(O)/13(7)/49.—The following temporary appointments were made at the Training-Cum-Work Centres under the Ministry of Rehabilitation, with effect from the dates shown against each:—

Name of Officer	Post to which appointed	Date of appointment
1. Shri S. K. Bhatnagar	Superintendent, Training-Cum-Work Centre, Samana (PEPSU).	8-9-1949
2. Shri Jamni Sarkar	Superintendent Training-Cum-Work Centre, Bairagarh (Bhopal).	17-9-1949
3. Shri R. K. Bhatnagar	Superintendent, Training-Cum-Work Centre Arab-Ki-Sarai.	1-11-1949
4. Shri D. D. Gandhi	Superintendent, Training-Cum-Work Centre Yol (East Punjab).	10-11-1949
5. Shri Inderjit	Superintendent, Training-Cum-Work Centre, Patiala (PEPSU).	15-11-1949
6. Shri G. R. Sethi	Superintendent, Training-Cum-Work Centre, Bhatinda (PEPSU).	16-11-1949

J. N. MATHUR, Asstt. Secy.

New Delhi, the 9th January 1950

No. 2-Admn(A)/40/48.—Shri A. Sethmadhavan, Private Secretary to the Secretary, Ministry of Rehabilitation, was granted further extension of earned leave for 4 days combined with commuted leave for 6 days on average pay on medical certificate with effect from December 22, 1949.

New Delhi, the 13th January 1950

No. 2-Adm.(G) (6)/B/50.—Shri K. G. Bhojwani, an advocate in the office of the Custodian of Evacuee Property, Ajmer-Merwara, Ajmer, has been appointed as a temporary Deputy Custodian of Evacuee Property, Ajmer-Merwara, with effect from the afternoon of 31st December 1949, until further orders vice Shri Kewal Ram Bhatia.

New Delhi, the 14th January 1950

No. L(12) Adm(Int)/49.—Shri Chettan Dass Jain, P.C.S., an Assistant Custodian in the office of the Custodian of Evacuee Property, New Delhi, was granted earned leave for 51 days combined with leave on half average pay on private affairs for 41 days with effect from the 23rd August 1949. After the expiry of this leave, his services were replaced at the disposal of the East Punjab Government.

This Ministry's notification of even number dated the 5th December 1949, is hereby cancelled.

K. J. GEORGE, Asstt. Secy.

MINISTRY OF FINANCE

New Delhi, the 13th January 1950

No. F. 6(204)-F.II/49.—Mr. L. A. Ridsdale, Officiating Works Manager, India Government Mint, Calcutta, has been granted with effect from the 26th December 1949, leave *ex-India*, for eight months on average pay combined with leave for twenty months on half average pay preparatory to retirement.

New Delhi, the 21st January 1950

No. F. 6(90)-Bom.-F-II/49.—Mr. H. E. Willard assumed charge of the permanent gazetted post of Deputy Works Manager (Melting) in an officiating capacity, in the India Government Mint, Bombay, with effect from the 20th June 1949.

Mr. R. W. Cowton, assumed charge of the temporary gazetted post of Deputy Works Manager (Electrical and Mechanical) in the India Government Mint, Bombay, with effect from the 20th June 1949.

H. S. NEGI, Dy. Secy.

New Delhi, the 10/12th January 1950

No. F. 4(49)-Est.I/49.—Dr. N. A. Sarma, an officer of the Reserve Bank of India has been appointed temporarily as Officer on Special Duty, Department of Economic Affairs, Ministry of Finance, with effect from the 19th December 1949.

New Delhi, the 11/13th January 1950

No. PFG-291-Est.I/50.—Mr. M. Mukherji has been appointed as temporary Senior Research Officer, National Income Unit, under the Ministry of Finance, with effect from the 26th December 1949, until further orders.

New Delhi, the 12/13th January 1950

No. PFG-229-Est.I/48.—In partial modification of the Ministry of Finance notification of even number dated the 18th August 1949, Mr. H. K. D. Tandon, officiating Superintendent was granted earned leave for 27 days combined with commuted leave on medical certificate for 12 days with effect from the 25th May 1949.

New Delhi, the 14th January 1950

No. PFG-290-Est.I/50.—Mrs. Ratnavali Srivastava has been appointed as temporary Private Secretary to the Secretary, Department of Economic Affairs, Ministry of Finance, with effect from the 7th January 1950, until further orders.

S. K. MAJUMDAR, Under Secy.

MINISTRY OF FINANCE (REVENUE DIVISION)

HEADQUARTERS ESTABLISHMENTS

New Delhi, the 21st January 1950

No. 2.—On reversion from the office of the Controller of Rationing, Delhi, Mr. K. P. Soni, Assistant, Central Board of Revenue has been appointed to officiate as Superintendent in that Office with effect from the 4th January 1950, until further orders, *vice* Mr. M. D. Sharma *deceased*.

INCOME-TAX ESTABLISHMENTS

New Delhi, the 21st January 1950

No. 4.—The undermentioned Class I, Grade II, Income-tax Officers are appointed to officiate as Class I, Grade I, Income-tax Officers, with effect from the 4th January 1950, until further orders:—

Name	Commissioner's charge to which posted at present
1. Mr. G. N. Mahapatra . . .	Bihar and Orissa.
2. „ R. N. Limaye . . .	Bombay City.
3. „ B. S. Nadkarni . . .	Bombay City.
4. „ N. K. Banerji . . .	West Bengal.
5. „ A. K. Mitra . . .	West Bengal.
6. „ N. Sriivasan . . .	Bihar and Orissa.
7. „ D. Subramanian . . .	(Central) Bombay.
8. „ Mohd. Swalehuddin . . .	United Provinces.
9. „ A. A. Ansari . . .	United Provinces.
10. „ S. N. Roy . . .	West Bengal.
11. „ K. N. Banerji . . .	West Bengal.
12. „ Uggar Sain Jain . . .	Central Provinces and Berar.
13. „ H. M. Jhala . . .	(Central) Bombay.
14. „ M. Sundararajam . . .	Bombay City.
15. „ B. S. Kasbekar . . .	(Central) Bombay (now working as Authorized Representative, Income-tax Appellate Tribunal, Bombay Bench).
16. „ H. R. Puri . . .	East Punjab and Delhi.
17. „ V. J. Karnik . . .	Bombay North.
18. „ K. S. V. Raman . . .	West Bengal.
19. „ R. R. Chopra . . .	East Punjab and Delhi.
20. „ D. E. Amroliwala . . .	Central Provinces and Berar.
21. „ B. K. Bagchi . . .	West Bengal.
22. „ K. D. Banerji (No. 1) . . .	West Bengal.
23. „ M. T. Karki . . .	Bombay North.
24. „ S. B. Roy . . .	United Provinces.
25. „ P. G. Deshpande . . .	Central Provinces and Berar (now working as Authorized Representative, Income-tax Appellate Tribunal, Delhi Bench).
26. „ Surendra Narain . . .	United Provinces.

INDARJIT SINGH, Dy. Secy.

CENTRAL BOARD OF REVENUE

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 14th January 1950

No. 3.—Mr. Chuharimal M. Balchandani, a temporary Deputy Superintendent in the Central Excise Collectorate, Delhi, has been appointed to officiate as a Superintendent in that Collectorate with effect from the 28th December 1949, until further orders.

T. S. RAMASWAMI, Under Secy.

MINISTRY OF FINANCE (DEFENCE)*New Delhi, the 10th January 1950*

No. 3975/Accts.—Having attained the age of superannuation on 1st January 1950, Shri S. K. Sengupta, Deputy Controller of Accounts, Air Forces has been transferred to the Pension Establishment with effect from that date.

No. 5522-Accts.—Shri R. Bhaktavatsalu, an officer officiating in Class I of the Superior Service of the Mily. Accts. Deptt. has been appointed to officiate as J.F.C.M.A. (Class I) in the office of the F.C.M.A. (O.Rs.) with effect from 7th October 1949 (forenoon), until further orders. He has been granted earned leave for 80 days from the same date.

New Delhi, the 21st January 1950

No. 12/1/50-Estt.—S/Ldr. P. L. Barua, R.I.A.F., Assistant Financial Adviser, Ministry of Finance (Defence) has been granted annual service leave under R.J.A.F. rules for 28 days from the 7th December 1949, to the 3rd January 1950.

S. JAYASANKAR, Joint Fincl. Advr.

MINISTRY OF COMMERCE

ESTABLISHMENT

New Delhi, the 14th January 1950

No. 9-TOB(17)/49.—Mr. B. K. Massand, First Secretary to the High Commissioner for India in Pakistan, Karachi, has been appointed Officer on Special Duty in the Ministry of Commerce, with effect from the 3rd January 1950.

New Delhi, the 21st January 1950

No. 1-Est(64)/49.—Mr. T. S. Menon, a permanent Assistant in the Ministry of Commerce, has been appointed to officiate as a Superintendent in that Ministry with effect from the forenoon of the 23rd December 1949.

No. 54-Est(17)/49.—Mr. G. N. Pradhan, a permanent Assistant Superintendent of Insurance in the Department of Insurance, was granted leave on average pay for 15 days in continuation of the leave granted to him in this Ministry's Notification No. 54-Est(17)/49, dated the 29th October 1949.

TARIFFS

New Delhi, the 14th January 1950

No. 28-T(31)/49.—Mr. R. N. Kapur, Technical Adviser, Indian Tariff Board, Bombay, was granted earned leave for 41 days with effect from the 1st December 1949. He is permitted to resign his post from the 11th January 1950.

COMMERCIAL ESTABLISHMENTS

New Delhi, the 14th January 1950

No. 17-TOB(8)/49.—Dr. T. G. Menon, formerly Indian Government Trade Commissioner, Ceylon, has been appointed as Indian Consul General, Manila (Philippines) with effect from the 26th November 1949.

New Delhi, the 21st January 1950

No. 27-Admn/OE(1)/48.—Mr. J. R. K. Modi, formerly Indian Government Trade Commissioner, Buenos Aires, was appointed as Officer on Special Duty in the Ministry of Commerce on the forenoon of the 22nd June 1949 and relinquished charge of that post on the afternoon of the 5th July 1949.

No. 1-Admn/OE(73)/47.—In partial modification of Notification No. 1-Admn/OE(73)/47, dated the 10th January 1948, published in Part I, Section 2 of the Gazette of India, dated the 10th January 1948, it is hereby notified that the services of Shri J. V. Joshi, who was on deputation with the Ministry of Finance, were placed at the disposal of the Reserve Bank of India, with effect from the 11th May 1946, and upto the 12th August 1946 (both days inclusive). His services were then replaced at the disposal of the Ministry of Finance with effect from the 13th August 1946 and upto the 31st October 1948.

2. The services of Shri J. V. Joshi were again placed at the disposal of the Reserve Bank of India, with effect from the 1st November 1948 and until further orders.

No. 13-Admn/OE(6)/46.—Mr. M. R. Abuja, Indian Government Trade Commissioner, Toronto, has been granted leave for six months with effect from the 20th October 1949.

No. 8-Admn/OE(6)/46.—Shri B. Sitaraman, M.A., has been confirmed as Deputy Statistician in the office of the Economic Adviser to the Government of India with effect from the 28th March 1949.

B. N. BANERJI, Dy. Secy.

MERCHANT SHIPPING

New Delhi, the 21st January 1950

No. 2-M.I.(18)/48.—Shri Ramesh Chandra Karnick resumed charge of his duties as temporary Ship Surveyor, Mercantile Marine Department, Bombay, on the 28th December 1949, after completion of his training in the United Kingdom.

H. C. SARIN, Dy. Secy.

IMPORT TRADE CONTROL

New Delhi, the 21st January 1950

No. 7(189)-ITO/49.—Mr. J. Mukherji, Licensing Officer in the office of the Deputy Chief Controller of Imports, Calcutta, was granted earned leave for one month with effect from the 15th October 1949.

No. 7(9)-ITO/49.—Mr. C. K. Laxminarayan, Licensing Officer in the office of the Chief Controller of Imports, New Delhi, was granted four months' leave on medical grounds with effect from the 1st April 1949, to 31st July 1949.

M. A. MULKY, Under Secy.

MINISTRY OF FOOD*New Delhi, the 11th January 1950*

No. 261.—On return from leave Mr. R. L. Gupta, I.C.S., resumed charge of his duties as Secretary to the Government of India, Ministry of Food, with effect from 9th January 1950 (forenoon).

K. R. DAMLE, Joint Secy.

New Delhi, the 14th January 1950

No. 262.—Mr. R. S. Krishnaswamy, I.C.S., Secretary to the Government of West Bengal, Supplies Department, has been appointed as Director General, Food, Ministry of Food, with effect from 9th January 1950 (forenoon) vice Mr. C. P. K. Menon.

New Delhi, the 18th January 1950

No. 263.—Mr. K. B. Thiagarajan, B.Sc., Assistant Director (Storage), Ministry of Food, was granted earned leave for 16 days with effect from 27th June 1949 (forenoon), with permission to prefix Sunday the 26th June 1949 to the leave.

On the expiry of the above leave, Mr. Thiagarajan resumed charge of his duties as Assistant Director (Storage), with effect from 13th July 1949 (forenoon).

N. C. MUKERJI, Under Secy.

MINISTRY OF HEALTH*New Delhi, the 11th January 1950*

No. F. 11-90/49-MII.—Miss Sarama Phillips is appointed to the temporary post of Sister Supervisor for rural work at the College of Nursing, New Delhi, with effect from the 16th December 1949 (forenoon).

J. N. SAKSENA, Under Secy.

New Delhi, the 13th January 1950

No. F. 28-10/47-MI.—Dr. K. V. Venkataraman, M.D., B.S., D.T.M. (Cal.), Officer on Special Duty in the office of the Serologist and Chemical Examiner to the Government of India, Calcutta, is appointed as Serologist and Chemical Examiner to the Government of India, Calcutta, with effect from the afternoon of the 31st December 1949, *vice* Lt.-Col. S. D. S. Greval.

New Delhi, the 17th January 1950

No. F. 2-3/50-MI.—Mr. J. V. Gandhe, temporary Assistant Architect in the Directorate General of Health Services, relinquished charge of that post on the 10th December 1949 (afternoon) on his transfer to the Ministry of Defence.

Mr. N. G. Mistry, Senior Draftsman in the Directorate General of Health Services, is appointed temporarily as Assistant Architect in that Directorate with effect from the 10th December 1949 (afternoon) *vice* Mr. J. V. Gandhe.

KRISHNA BIHARI, Under Secy.

New Delhi, the 10th January 1950

No. F. 16-33/49-PHI.—The services of Mr. K. Subrahmanyam, C.F., B.E. (Mad.), S.M. (Harvard), M.I.E. (Ind.), A.M. Inst. C.E., Professor of Sanitary Engineering, All-India Institute of Hygiene and Public Health, Calcutta, were placed at the disposal of the Director, World Health Organisation Regional Office for South East Asia from the 9th November 1949, to the 20th November 1949.

New Delhi, the 13th January 1950

No. F. 19-6/49-PH.II.—Dr. U. N. Ray, M.B., D.P.H., Port Health Officer, Calcutta, retired from the Central Port Health Cadre with effect from the 4th November 1949.

Dr. P. R. Dutt, M.B., D.P.H., is promoted to Category I of the Central Port Health Cadre, on probation for one year, with effect from the 4th November 1949.

Dr. D. Choudhury, M.B., B.S., D.P.H., D.T.M. is appointed to officiate as Port Health Officer, Calcutta, in Category I of the Central Port Health Cadre with effect from the 4th November 1949, *vice* Dr. P. R. Dutt on deputation to the United Kingdom on a World Health Organisation Fellowship.

Dr. K. R. Vasudeva, B.Sc., M.B., B.S., is appointed to officiate as Deputy Port Health Officer, Bombay, in Category II of the Central Port Health Cadre with effect from the 4th November 1949.

P. S. DORASWAMI, Under Secy.

New Delhi, the 17th January 1950

No. F. 2-60/49-Estt.—Mr. G. C. Mitroo, a permanent Assistant in the Ministry of Health, is appointed to officiate as Superintendent with effect from the 31st December 1949.

S. DEVANATH, Under Secy.

DEPARTMENT OF HOUSING*New Delhi, the 16th January 1950*

No. F. 150-DH/172.—Mr. K. Ramaswami has relinquished charge of the Office of the Chief Structural Engineer, Government Housing Factory on the forenoon of 1st December, 1949.

O. H. KOENIGSBERGER,
Managing Director.**MINISTRY OF AGRICULTURE***New Delhi, the 14th January 1950*

No. F.33(115)/48-Institutes.—Mr. Karamchand Udhavdas, Administrative Officer at the Central College of Agriculture, Delhi, relinquished charge of the post on the afternoon of the 31st December 1949.

S. R. MAINI, Dy. Secy.

New Delhi, the 14th January 1950

No. F. 1-163/49-LR.—Mr. Karamchand Udhavdas Gulabani is appointed, until further orders, to a temporary post of Assistant Administrative Officer in the Central Tractor Organisation with effect from the afternoon of the 31st December 1949.

No. F. 1-163/49-LR.—Mr. H. C. Jhamb is appointed, until further orders, as a temporary Accounts Officer, Central Tractor Organisation with effect from 24th December 1949.

New Delhi, the 16th January 1950

No. F. 1-127/49-LR.—Mr. C. P. Srivastava is appointed until further orders to a temporary post of Divisional Agriculture Engineer in the Central Tractor Organisation with effect from 21st December 1949.

S. V. JOSHI, Dy. Secy.

FORESTS*New Delhi, the 16th January 1950*

No. 8-50/49-F.—Shri M. P. Bhargava, Chief Research Officer, Cellulose and Paper Branch, Forest Research Institute, Dehra Dun was granted leave on average pay for four months combined with leave on half average pay for one month preparatory to retirement with effect from the forenoon of the 19th December 1949.

V. S. KRISHNASWAMI, Dy. Secy.

New Delhi, the 11/12th January 1950

No. F.1-126/49-E.I.—Shri S. C. Roy, Director, Indian Institute of Sugar Technology, Kanpur is appointed to a temporary post of Director of Intensive Cultivation in the Ministry of Agriculture with effect from the forenoon of the 3rd January 1950.

S. BASU, Joint Secy.

New Delhi, the 14th January 1950

No. 1-117/49-Estt. I.—Shri S. K. Basu, I.F.S. was appointed as an Officer on Special Duty in the Ministry of Agriculture for the period from 6th October 1949 (Afternoon) to 9th November 1949.

I. J. MALHAN, Under Secy.

MINISTRY OF INDUSTRY AND SUPPLY*New Delhi, the 12th January 1950*

No. 447.—The services of Mr. J. L. Chopra, an officiating Deputy Director in the Directorate General of Disposals at New Delhi have been placed temporarily at the disposal of the Ministry of Health with effect from the 5th January 1950.

No. 448.—Mr. C. D. Dandekar, Assistant Inspecting Officer in the Directorate General of Industries and Supplies, has been transferred with his post from the Bombay, Inspection Circle to the Reparation Directorate at Calcutta, in the same Directorate General. He made over charge at Bombay, on the afternoon of the 14th September 1949, and assumed charge at Calcutta on the forenoon of the 23rd September 1949.

No. 449.—Mr. B. P. Tewari, Assistant Director (Grade I) in the Administration and Co-ordination Wing of the Directorate General of Industries and Supplies, New Delhi, has been appointed to officiate as Deputy Director in the same wing of that Directorate General with effect from the forenoon of the 4th January 1950.

New Delhi, the 16th January 1950

No. 450.—Mr. I. S. Sud, Assistant Director of Supplies (Grade I) in the Directorate General of Industries and Supplies at New Delhi, has been appointed to officiate as Deputy Director of Supplies in the same Directorate General at New Delhi, with effect from the forenoon of the 31st December 1949.

No. 451.—Mr. P. V. Kuppaswami, an Officer of the General Administrative Reserve, has been appointed to officiate as Deputy Director in the Directorate General of Disposals, New Delhi, with effect from the forenoon of the 5th January 1950, *vice* Mr. J.L. Chopra whose services have been placed at the disposal of the Ministry of Health.
B. K. KAUL, Dy. Secy.

New Delhi, the 16th January 1950

No. 453.—Mr. N. K. Bose, Deputy Assistant Iron and Steel Controller (Stores), in the Iron and Steel Control Calcutta, was granted earned leave for 80 days with effect from 14th November 1949, with permission to prefix Sunday the 18th November 1949 to his leave.

No. 455.—Mr. M. L. Mitra, Assistant Iron and Steel Controller, Grade I, in the Iron and Steel Control, Calcutta has been granted earned leave for 52 days with effect from 20th December 1949.

New Delhi, the 17th January 1950

No. 452.—Mr. L. K. Bose, a Deputy Assistant Iron and Steel Controller in the Organisation of the Iron and Steel Controller, Calcutta, was granted earned leave for 18 days, with effect from the 4th January 1950, with permission to suffix Sunday the 22nd January 1950, and the closed holiday, the 23rd January 1950, to his leave.

No. 454.—Mr. B. N. Mukerji, Assistant Iron and Steel Controller, Grade I, in the Iron and Steel Control, Calcutta, has been granted earned leave for 57 days from 27th December 1949, with permission to prefix closed holidays on the 24th and 26th December 1949, and Sunday the 25th December 1949 to his leave.

N. R. REDDY, Under Secy.

MINISTRY OF RAILWAYS (Railway Board)

New Delhi, the 12th January 1950

No. E49PM6/69/2.—The provisional confirmation of Mr. C. A. Mackey as Deputy Chief Engineer, Oudh Tirhut Railway, is rescinded with effect from 1st January 1949.

New Delhi, the 18th January 1950

No. E49FE1-7.—Mr. R. Ramaswami Ayyar, Financial Adviser and Chief Accounts Officer, Madras and Southern Maharashtra Railway, was appointed as Member, Joint Advisory Committee for Railways from 1st July 1949 to 15th August 1949.

Mr. S. S. Gore, Deputy General Manager, Bombay, Baroda and Central India Railway, was appointed as Member, Joint Advisory Committee for Railways from 1st July 1949 to 25th August 1949.

No. E49NO1/4/2.—On return from leave Mr. K. B. Patel, Electrical Engineer, Great Indian Peninsula Railway is appointed to officiate as Chief Electrical Engineer on that Railway with effect from 18th October 1949.

No. E49PM6/162/2.—On return from leave Mr. J. N. Das, officiating Divisional Superintendent, East Indian Railway, is appointed to officiate as Chief Commercial Manager on that Railway with effect from the afternoon of 12th December 1949.

New Delhi, the 17th January 1950

No. E49LE2/90/3.—Mr. A. Freitas, Assistant Chief Controller (Mechanical), Central Standards Office for Railways is granted leave on average pay for one month with effect from the 9th January 1950.

S. S. RAMASUBBAN, Secy.

MINISTRY OF TRANSPORT

New Delhi, the 16th January 1950

No. 53-TAG(94)/49.—Shri D. B. Patel, Deputy General Manager, Nizam State Railway is appointed General Manager, Delhi Transport Service with effect from the 18th October 1949, *vice* Mr. P. R. Puri, until further orders.

New Delhi, the 17th January 1950

No. 320-E/50.—Shri L. N. Bhatt, Officiating Superintendent in the Ministry of Transport, was granted leave on average pay for one month and fifteen days with effect from the 19th September 1949.

2. Shri K. V. Narayanan, Officiating Assistant in the Ministry of Transport, was appointed to officiate as Superintendent for one month and fifteen days with effect from the 19th September 1949, *vice* Shri L. N. Bhatt.

J. K. ATAL, Dy. Secy.

MINISTRY OF COMMUNICATIONS

New Delhi, the 11th January 1950

No. 1-M/19-49.—On resumption of charge by Mr. V. V. Sohoni of his post of Deputy Director General of Observatories (Instruments) on the forenoon of the 26th December 1949, Mr. J. M. Sil, Officiating Deputy Director General of Observatories (Instruments), reverted to the post of Director, Regional Meteorological Centre, New Delhi.

Dr. S. Mull, Officiating Director, Regional Meteorological Centre, New Delhi, assumed charge as Director, Military Services Division, New Delhi, with effect from the forenoon of the 26th December 1949.

POSTS AND TELEGRAPHS

New Delhi, the 11th January 1950

No. SPA. 74-2/49.—The following officers of the Postal Superintendents (Class II) Service are appointed to officiate in the Junior Time Scale of the Indian Postal Service, Class I, with effect from the dates and in the posts noted against their names:—

Lt. I. J. Burman	2-12-49	Offg. Supdt., Sorting and Air Mail Dn., Delhi.
Major C. O. Thornton	8-12-49	Offg. Supdt. of Post Offices, Kanpur.
Mr. S. K. Ghosh	2-12-49	Offg. Supdt., R. M. S. 'N' Dn., Howrah.
Mr. A. M. Narula	5-12-49	Offg. Supdt. of Post Offices, Gurdeaspur Dn.
Mr. S. Banerjee	21-12-49	Offg. Supdt., R. M. S. 'J' Dn., Ajmer.
Mr. J. C. Dan'ia	2-12-49	Offg. Supdt. of Post Offices, Ranchi.

2. Mr. P. K. Sen, Superintendent, Sorting and Air Mail Dn., Delhi, is posted as Superintendent of Post Offices, Meerut, with effect from the 22nd December 1949.

3. Mr. K. Gopalakrishnan, Supdt., R.M.S., 'N' Dn., Howrah, is posted as Supdt., R.M.S. 'M' Dn., Madras, with effect from the 27th November 1949.

4. On his relief on the 30th November 1949, Mr. R. B. Pandit, offg. Supdt. of Post offices, Ranchi, is posted as offg. Supdt. of Post offices, Poona Dn.

5. On the expiry of his leave, Mr. Nand Kishore offg. Supdt., R.M.S., 'J' Dn., Ajmer, is posted as offg. Supdt. of Post offices, Ferozepore Dn.

No. STA. 91-15/49.—Mr. P. M. Agerwala, officiating Director of Automatisation, Calcutta Telephone District, and Mr. Jagdeesh Prasad, officiating Deputy Chief Engineer (Telegraphs), Posts and Telegraphs Directorate, are confirmed in the grade of Directors of Telegraphs with effect from the 18th October 1949, and the 22nd December 1949, respectively.

K. V. VENKATACHALAM, Dy. Secy.

New Delhi, the 13th January 1950

No. 14-A/349.—Mr. Y. G. Bhandarkar, Officiating Senior Flying Instructor, Civil Aviation Training Centre, Allahabad relinquished charge of his duties on the afternoon of the 31st December 1949.

P. K. ROY, Dy. Secy.

New Delhi, the 12th January 1950

No. 7-E(10)/49.—Mr. G. E. Threlfall, Superintendent, Ministry of Communications, is granted leave on average pay, without medical certificate, for one month from the 5th January 1950 to the 4th February 1950 with permission to suffix Sunday the 5th February 1950 to the leave.

V. K. MENON, Under Secy.

MINISTRY OF INFORMATION AND BROADCASTING

PRESS INFORMATION BUREAU

New Delhi, the 10/12th January 1950

No. F. 19/13/48-Est.—Mr. A. P. Mishra, Assistant Information Officer in the Press Information Bureau, was granted earned leave for 20 days with effect from November 7, 1949, with permission to prefix the closed holiday on November 5, and Sunday, November 6 and suffix Sunday, November 27, to his leave.

On the expiry of his leave he was likely to return to the same post at New Delhi.

B. L. SHARMA,
Princl. Ifmn. Officer.

MINISTRY OF WORKS, MINES AND POWER

New Delhi, the 11th January 1950

No. Adm.2(1)/50.—Shri K. R. S. Acharya, a stenographer in the Ministry of Works, Mines and Power, was appointed to officiate as Private Secretary to the Secretary, Ministry of Works, Mines and Power from the 1st November to the 30th November 1949.

S. C. GUPTA, Dy. Secy.

New Delhi, the 12th January 1950

No. M304(36).—Mr. S. K. Bose, Professor of Mining and Surveying, Indian School of Mines and Applied Geology, Dhanbad, was appointed to perform current duties of Principal of the School for the period from 8th to 22nd October 1949, *vice* Dr. R. P. Sinha, on leave.

New Delhi, the 14th January 1950

No. M318(15).—With reference to this Ministry's Resolution No. M318(15), dated the 18th September 1948, Shri Bezwada Ramachandra Reddi, B.A., a representative of the Mining Industry in South India, is appointed to be a member of the Advisory Council of the Indian School of Mines and Applied Geology, Dhanbad, for the year ending the 30th June 1950.

N. B. CHATTERJI, Dy. Secy.

New Delhi, the 11th January 1950

No. EI-1-54/18.—Mr. N. J. Balani, Junior Project Officer, Central Electricity Commission, Simla, who was deputed abroad in August 1948, for higher training in the Electricity Supply Industry, resumed charge of his post in the forenoon of the 28th November 1949.

New Delhi, the 12th January 1950

No. DW1/14/50.—On return from leave Mr. Man Singh, I.S.E., Member, Central Waterpower, Irrigation and Navigation Commission assumed charge of the said post on the 3rd January 1950 (forenoon).

No. DW1/14A/50.—Mr. Kanwar Sain, I.S.E., officiating Member, Central Waterpower, Irrigation and Navigation Commission reassumed charge of the post of Chief Designs Engineer with effect from the 3rd January 1950, (forenoon), *vice* Mr. Man Singh returned from leave.

New Delhi, the 13th January 1950

No. EI-1-99(53).—Mr. V. Venugopalan, Project Officer, Central Electricity Commission, Simla has been granted earned leave for 41 days with effect from the 9th January 1950, with permission to affix Sundays, the 8th January 1950 and the 19th February 1950, to his leave.

No. DW.1.—Mr. A. V. Karpov is appointed as Director, Central Designs Organisation in the Central Waterpower, Irrigation and Navigation Commission with effect from the 3rd January 1950 (Forenoon).

New Delhi, the 14th January 1950

No. DW.1/33/50.—Mr. M. C. Das is appointed temporarily as Assistant Executive Engineer, Central Waterpower, Irrigation and Navigation Commission, with effect from the 29th December 1949 (forenoon).

New Delhi, the 18th January 1950

No. A433(1).—Shri A. C. Sen, Manager, Government of India Press, New Delhi, is granted leave on average pay for two months with effect from the 3rd January 1950, with permission to affix the holidays on the 1st and 2nd January 1950, and on the 3rd, 4th and 5th March 1950, to his leave.

No. A433(2).—Shri M. K. Majumdar, Manager, Government of India Press, Simla, is appointed to officiate as Manager of Government of India Press, New Delhi, with effect from 3rd January 1950, *vice* Shri A.C. Sen, granted leave.

No. A433(3).—Shri R. Ramaswami, Manager, Government of India Forins Press, Aligarh, is appointed to officiate as Manager of Government of India Press, Simla, with effect from 3rd January 1950, *vice* Shri M. K. Majumdar.

S. NEELAKANTAM, Dy. Secy.

DEPARTMENT OF SCIENTIFIC RESEARCH

New Delhi, the 10th January 1950

No. AEO/6(27)-49/149.—1. Dr. P. Sheel, Assistant Director, was granted earned leave for sixty days with effect from 24th October 1949, with permission to prefix Sunday, the 23rd October 1949.

2. Dr. P. Sheel resumed charge of his duties as Assistant Director with effect from the forenoon of 23rd December 1949, on the expiry of earned leave for sixty days.

S. S. BHATNAGAR, Secy.

MINISTRY OF LABOUR

DIRECTORATE GENERAL OF RESETTLEMENT AND EMPLOYMENT

New Delhi, the 9th January 1950

No. RTA-316-I.—Shri R. N. Gour, Assistant Regional Inspector of Training, Lucknow was granted leave on average pay for 2 months and 24 days from the 21st September 1949.

No. RTA-316-II.—Shri H. D. Taneja, Manager, Vocational Training Centre, Almora is appointed to officiate as Assistant Regional Inspector of Training, Lucknow, with effect from the 26th December 1949, *vice* Shri R. N. Gour proceeded on leave.

New Delhi, the 10th January 1950

No. RVT-131(1).—Dr. K. J. Mankani, M.B.B.S., is appointed Medical Officer at the Combined Training Centre, Aundh with effect from 27th December 1949, (forenoon).

VIDYA PRAKASH, Asstt. Secy.

New Delhi, the 10th January 1950.

No. RA-54(2).—Mr. K. Ramachandran, Assistant Director of Publicity, was appointed to officiate as Director of Publicity with effect from the 1st November 1949 *vice* Mr. V. S. Varma granted leave.

N. DAS, Joint Secy.

New Delhi, the 10th January 1950

No. LWI-42(3)/1.—Mr. S. R. Deshpande, Director, Labour Bureau, is granted leave on average pay for four months with effect from the 3rd January 1950, with permission to prefix Sunday, the 1st January and the closed holiday on the 2nd January 1950, to his leave.

No. LWI-42(3)/2.—Dr. B. Ramamurti, Statistician, Labour Bureau, is appointed to officiate as Director, Labour Bureau, with effect from the 3rd January 1950, until further orders *vice* Mr. Deshpande.

New Delhi, the 11th January 1950

No. M. 101(67)/49.—Mr. S. D. Prasad, Officiating Junior Inspector of Mines, Department of Mines, is confirmed in that post with effect from the 2nd August 1949.

P. N. SHARMA, Under Secy.